

**GOVERNMENT OF INDIA
CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1577
ANSWERED ON:15.07.2009
CONDUCTING OF EVENTS IN PROTECTED MONUMENTS
Owaisi Shri Asaduddin

Will the Minister of CULTURE be pleased to state:

- (a) whether Archaeological Survey of India (ASI) permits use of protected monuments for conducting certain events;
- (b) if so, the details thereof and the reasons therefor;
- (c) the nature of events being permitted by ASI and the charges fixed therefor; and
- (d) the details of permission granted by ASI for conducting events during the last three years and the current year?

Answer

MINISTER OF STATE FOR PLANNING AND PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY)

(a)to(c) Yes, Sir. The Archaeological Survey of India (ASI) permits conduct of cultural events of high standards preferably classical music, dance and drama in the back-drop of the selected monuments (List at Annexure-I) and at the specifically identified locations in their precincts and as per the approved guidelines (Annexure-II).

(d) The details of the permissions granted by ASI for the conduct of cultural events during the last three years and the current year are at Annexure-III.